

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 5/2009 in WRIT PETITION (CIVIL) NO. 427 OF 1999

N.C.O.A.OF CENT.PUBLIC SECTOR UNDER.&ORS
VERSUS

Petitioner(s)

U.O.I. & ORS

Respondent(s)

(With appln.for directions and office report)

Date: 19/03/2010

This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s)

Mr.J.N. Dubey, Sr.Adv.
Mr.Anurag Dubey, Adv.
Mr.Meenesh Dubey, Adv.
Mr. Jai Prakash Pandey,Adv.

Mr. B.S. Banthia ,Adv

For Respondent(s)

Mr.P.P. Malhora, ASG
Mrs. N. Annapoorani, Adv.
Mr.S.N. Terdol, Adv.
Mrs.B.Sunita Rao,Adv.
Mr. D.S. Mahra ,Adv

UPON hearing counsel the Court made the following

O R D E R

Learned senior counsel appearing for the applicants seeks leave to withdraw the application stating that the applicants would like to take recourse to some other appropriate remedy as may be available to them in accordance with law. The I.A.No.5 is dismissed as withdrawn accordingly.

[Usha Bhardwaj]
Court Master

[Pushap Lata Bhardwaj]
Court Master